(d) the details of the infrastructure of all the IITs, including electricity connection, internet connectivity, number of functional computers and number of fully functioning science labs with its capacity, institute-wise; and

(e) the rationale behind setting the upper age limit as 35 for an Assistant Professor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) The tenure track system for hiring and promotion of Assistant Professors in Indian Institutes of Technology (IITs) came up for discussion in the 53rd IIT Council Meeting held on 27.09.2019 at IIT Delhi. No decision has been taken by the Government in this regard.

(c) As per existing guidelines a Cumulative Professional Development Allowance (CPDA) of $\overline{\mathbf{x}}$ 3.00 lakh for every block period of 3 years are made available to every member of the faculty on reimbursable basis to meet the expenses for participating in both national and international conferences, paying the membership fee of various professional bodies and contingency expenses. In addition, IITs are providing financial assistance to the newly appointed faculty members to initiate research works. The amount of seed grant depends on research proposal and requirement of funds.

(d) Out of the 23 IITs functioning in the country, 17 are functioning from their permanent campuses with necessary academic and administrative infrastructure in place and the remaining six (6) IITs at Palakkad, Tirupati, Jammu, Dharwad, Bhilai, and Goa, are functioning from temporary, transit campuses. However, necessary infrastructures including electricity connection, scientific laboratories, internet connectivity and functional computers are available as per requirement in all IITs.

(e) Government has not fixed any upper age limit for appointment of Assistant Professors in IITs.

Reservation in IIMs

552. PROF. M.V. RAJEEV GOWDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

 (a) whether the Indian Institutes of Management (IIMs) in general and IIM Ahmedabad in particular, have been granted any exemption from reservations in faculty positions; (b) if so, the details thereof;

 (c) whether IIMs in general and IIM Ahmedabad in particular, have been granted any exemption from reservations in admission to Fellowship Programme/ Doctoral Programme;

(d) if so, the details thereof: and

(e) what is the basis and justification of such exemptions?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.
- (d) and (e) Do not arise.

Centrally Sponsored Sehemes for education in Punjab

553. SARDAR BALWINDER SINGH BHUNDER: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of Centrally Sponsored Schemes (CSS), including flagship programmes being implemented at present by the Ministry; and

(b) the details of targets and allocations made, funds allocated, disbursed and utilised in these schemes during the last three years, including the present year, scheme-wise and State/UT-wise, particularly in the State of Punjab?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) The flagship Schemes run by the Ministry are Samagra Shiksha and National Programme of Mid Day Meals in Schools under Department of School Education and Literacy and Rashtriya Uchchatar Shiksha Abhiyan (RUSA) under Department of Higher Education.

The total allocation and utilisation of funds by the Ministry (Department of Higher Education and Department of School Education and Literacy) under Centrally Sponsored Schemes (CSS) including flagship programmes from financial year 2016-17 to 2018-19 and the current year is as given below: